

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

CIRCUIT COURT AT GWALIOR

Original Application No. 204 of 2003

Gwalior, this the 23rd day of April 2003

Hon'ble Shri R.K. Upadhyaya -- Member (Admnv.).
Hon'ble Shri J.K. Kaushik -- Member (Judicial).

Rajan Lal, aged about 50 years,
S/o. Shri Nand Ram (gangman)
working under Permanent Way Inspector,
Mohana - Bhopal, Division), Resident of
Railway Quarter No. RB I, IInd Block,
No. E/IV Station Rinhata Railway Colony,
District Gwalior (M.P.).

... Applicant

(By Advocate - Shri R.G. Soni)

V e r s u s

1. Union of India, through General Manager, Central Railway, Mumbai CST.
2. Deputy Chief Engineer (Construction) Central Railway, Gwalior.
3. Divisional Railway Manager, Central Railway, Habibganj (Bhopal).

... Respondents

O R D E R (Oral)

By R.K. Upadhyaya, Member (Admnv.) :-

The grievance of the applicant is that he has not been paid full amount of arrears inspite of the order of the Tribunal dated 23/09/1999 in O.A. No. 510/1995. The learned counsel further states that he had given the particulars of due amount payable to the applicant. He had also given a letter dated 25/01/2002 (Annexure A/III) for the full amount of arrears which have not been given to the applicant.

2. After hearing the learned counsel for the applicant we are of the view that ends of justice would be met by giving direction to the respondents to make the payment within the time bound manner. For this purpose, without expressing any opinion on the merits of the claim of the applicant, we direct the applicant to make a fresh representation to respondent No.

By R.K. Upadhyaya

2 within a period of 2 weeks from today alongwith the copy of this order and a copy of this original application. In case, the applicant complies with our direction, respondent No. 2 is directed to decide the representation of the applicant so made within 2 months from the date of receipt of copy of this order alongwith copy of the original application and representation by a speaking and reasoned order. He is also directed to communicate his decision to the applicant promptly.

3. In view of the direction in the preceding paragraph, this original application is disposed of at the admission stage itself.

Disposition

(J.K. KAUSHIK)
MEMBER (J)

Engagement

(R.K. UPADHYAYA)
MEMBER (A)

पूछांकन सं ओ/न्या.....जबलपुर, दि.....

प्रतिलिपि अचो दिगत:-

- (1) सदिव, उमा नारायण लाल एसोसिएशन, जबलपुर
- (2) अंग्रेजी लीग/कांग्रेस/कु.....के काउंसल
- (3) प्रत्यक्षी श्री/मोहनी/कु.....के काउंसल
- (4) गंधवाल, केप्रा, जबलपुर व्यासपीठ

सूचना एवं आवश्यक कार्यवाही हेतु

R.K. Soni, Adm. Secy
R.S. No. 2

Min. of Civil Affairs
215/03